

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Establishment Section) Civil Secretariat
Srinagar/Jammu.

Subject:- Appointment of Junior Legal Assistant under Hon'ble Prime Minister's Special Package in the Department of Law, Justice and Parliamentary Affairs.

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Government Order No: 2282 -JK(LD) of 2020.
Dated : 21 - 07 - 2020.
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Sanction is hereby accorded to the extension in the period of joining time of Ms. Raksha (OM) D/o Predman Krishan R/o H.No. 43 Sec./1A Ext., Channi Himmat, Jammu appointed as Junior Legal Assistant under Hon'ble Prime Minister's Special Package vide Government Order No. 2270-JK(LD) of 2020 dated 23-06-2020 by period of two months commencing from 14-07-2020.

By Order of Lieutenant Governor.

Sd/-
(Achal Sethi)
Secretary to Government.

Dated: 21 - 07 - 2020.

NO: LD (Estt) 2020/06-SGR.

Copy to the:-

1. Principal Secretary to the Hon'ble Lieutenant Governor, Raj Bhavan, Jammu
2. Commissioner/Secretary to Government, General Administration Department.
3. Secretary to Government, Department of Disaster Management, Relief, Rehabilitation and Reconstruction. The UO No. 02/PS/Secy/DMRRR/2020 dated 21-07-2020 is returned herewith.
4. Director Litigation, Kashmir.
5. Director Finance, Department of Law, Justice and Parliamentary Affairs for information.
6. Director Information, J&K Jammu. He is requested kindly to get this order published in two leading news papers (one English and one Urdu) at Srinagar and Jammu respectively.
7. Secretary, J&K Service Selection Board, Jammu for information.
8. Incharge Website, Department of Law, Justice and Parliamentary Affairs for information and necessary action.
9. Private Secretary to the Chief Secretary for information of the Chief Secretary.
10. Private Secretary to the Secretary to Government, Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
11. Ms. Raksha (OM) D/o Predman Krishan R/o H.No. 43 Sec./1A Ext., Channi Himmat Jammu for information.
12. Government Order file.
13. Concerned file.

(Ashish Gupta)
Deputy Legal Remembrancer.

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21.07.2020